

ANNEXURE 5

Name of the corporate debtor: BRG IRON & STEEL COMPANY PVT. LTD;

Date of commencement of liquidation: 03rd February 2020;

List of stakeholders as on : 14.10.2022

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes/No)	% share in total amount of claims admitted					
1	EMPLOYEES' STATE INSURANCE CORPORATION	YES	19-02-2020	5,334.00	5,334.00	ESIC	NOT APPLICABLE	NOT APPLICABLE	0.00	-	-	-	-	NOT APPLICABLE
2	DEPUTY COMMISSIONER OF CT & GST	YES	26-02-2020	2,14,04,67,170.00	2,14,04,67,170.00	vat & Cst payment	NOT APPLICABLE	NOT APPLICABLE	10.77	-	-	-	-	NOT APPLICABLE
3	The Principal Commissioner of Customs	YES	29-02-2020	4,75,063.00	4,75,063.00	Custom duty	NOT APPLICABLE	NOT APPLICABLE	0.00	-	-	-	-	NOT APPLICABLE
4	The Commissioner of Commercial Taxes, Govt.of West Bengal	YES	03-03-2020	44,85,02,375.00	44,85,02,375.00	vat & Cst payment	NOT APPLICABLE	NOT APPLICABLE	2.26	-	-	-	-	NOT APPLICABLE
5	Deputy Commissioner of Income Taxes, CT 2(3) KOL	YES	03-03-2020	11,84,27,55,125.00	11,84,27,55,125.00	Income tax	NOT APPLICABLE	NOT APPLICABLE	59.58	-	-	-	-	NOT APPLICABLE
6	THE PRESIDENT OF UNION OF INDIA ACTING THROUGH COMMISSIONER OF CUSTOMS (PORT) KOLKATA	YES	CLAIM SUBMITTED IN CIRP	1,20,42,54,217.00	1,20,42,54,217.00	Custom duty	NOT APPLICABLE	NOT APPLICABLE	6.06	-	-	-	-	Claim provisionally admitted since it is under verification
8	EMPLOYEES' STATE INSURANCE CORPORATION	YES	CLAIM SUBMITTED IN CIRP	2,37,079.00	2,37,079.00	ESIC	NOT APPLICABLE	NOT APPLICABLE	0.00	-	-	-	-	Claim provisionally admitted since it is under verification
9	ASSISTANT COMMISSIONER, CENTRAL TAX, BIDHANNAGAR DIVISION, CGST & CX, KOLKATA, NORTH COMMISSIONERATE, PRESENTLY REPRESENTED BY NITIN RANJAN	YES	CLAIM SUBMITTED IN CIRP	4,24,20,20,487.00	4,24,20,20,487.00	Custom duty	NOT APPLICABLE	NOT APPLICABLE	21.34	-	-	-	-	Claim provisionally admitted since it is under verification
				19,87,87,16,850.00	19,87,87,16,850.00				100.00					